	(5	iling under clause (a	ca) of cub regulation	(2) of regulation 12	the IBBI (Incolvency	Posolution Process	for Corporate Porco	ne) Pogulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	1369199924.00	6	1366463436.00	81.50	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	170777311.00	5	170777311.00	10.19	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	264	90640274.00	261	38348988.00	2.29	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	128	69509714	124	48757916	2.91	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	275021138	3	25562973.00	1.52	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	55337805	42	26735569	1.59	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		457	2030486166	441	1676646193	100.00	0	28602236	0	